

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

ITEM No. 6

New IA/5869/ND/2022 IN IB/561/ND/2020

**IN THE MATTER OF:**

Quippo Infrastructure Ltd. ...

Applicant

Versus

Haridwar Infrastructure Pvt. Ltd. ...

Respondent

**Order under Section 9 Of IBC, 2016.**

**Order delivered on 02.12.2022**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant in IA 5869 of 2022 : Adv. Anisha Mahajan

For the Respondent :

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to  
**13.01.2023.**



**Vishal Rana**  
**Court Officer**  
**Court-IV**